

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.06.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 89 - 90 of 2020	Super Royal Holidays India Pvt. Ltd. & Ors. Vs. Union of India & Anr.	Sanjay Nuli	Annu Singh-ROC P.S. Singh-R1 Dharm Singh-R2
2.	Contempt Case (AT) No. 03 of 2021 in Comp. App. (AT) No. 238 of 2018 & I.A. No. 2440 of 2020	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	Kausik Chatterjee	Vanita Bhargava Wamika Trehan Joyti Prakash Sahu- R3 to R10

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 392 of 2021	Jayesh Sanghrajka Vs. The Monitoring Agency nominated by the (Committee of Creditors of Ariisto Developers Pvt. Ltd.)	Tishampati Sen	
4.	Comp. App. (AT) (Ins) No. 398 of 2021	Sundaresh Bhat Liquidator of ABG Shipyard Ltd. Vs. -----	Khusboo Shah Rajani	
5.	Comp. App. (AT) (Ins) No. 405 of 2021	Binay Kumar Singhania Resolution Professional Genegrow Commercial Pvt. Ltd. Vs. —	Aditya Gauri	
6.	Comp. App. (AT) (Ins) No. 406 of 2021	Trilok Chand Agarwal Vs. Punjab National Bank & Anr.	Gaurav Gupta	

7.	Comp. App. (AT) (Ins) No. 407 of 2021	Vivekanand Jha Vs. Punjab National Bank & Anr.	Rahul Patel	
8.	Comp. App. (AT) No. 62 of 2021	Housing Development & Infrastructure Ltd. Vs. Rahul Sahasrabuddhe & Ors.	Meghna Rao	Prachi Wazalwar

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 88 of 2021	Reliance Naval and Engineering Ltd. Through its Resolution Professional Mr. Sudip Bhattacharya Vs. A.P. Securitas Pvt. Ltd.	Arpan Behl	Yogesh Jagia Rajesh Srivastava- IRP
10.	Comp. App. (AT) (Ins) No. 215 of 2021	Ravindra G.Sapkal Vs. Samata Nagari Sahkari Patsantha Maryadit	Devesh Agrawal	Abhinav Goyal
11.	Comp. App. (AT) (Ins) No. 222 of 2021	Advance Rayon Engineering Services Vs. The Baroda Rayon Corporation Ltd.	Jayesh Desai	Manu Aggarwal

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar